12.00 Noon

PAPERS LAID ON THE TABLE

- I. Report and Accounts (2001-2002) of the Energy Management Centre, New Delhi and related papers.
- II. MoU (2003-2004) between Govt of India and the Rural Electrification Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- 1 (a) Annual Report and Accounts of the Energy Management Centre, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in library. See No. L.T. 7310/03].
- II. Memorandum of Understanding between the Government of India (Ministry of Power) and the Rural Electrification Corporation Limited for the year 2003-2004. [Placed in Library. *SeeNo.* L.T 7370/03J[Notification of the Ministry of Home Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): Sir, I lay on the Table, under Sub-section (3) of Section 139 of the National Security Guard Act, 1986, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G. S.R. 53 dated the 8th February, 2003, publishing the National Security Guard (Group B Non-Gazetted Posts) Recruitment Rules, 2002 [Placed in Library. See No. L.T. 7397/03].

- I Report and Accounts (2001-2002) of various Jute Corporations Ltd. and related papers.
- IL Report and Accounts (2001-2002) of the National Textile Corporation Ltd. and related papers.